COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 218 OF 2016

Dated: 5th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Hindustan Petroleum Corporation Ltd.

....Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Mr. Manu Seshadri Mr. Ishan Bisht

Ms. Sahiba Ahluwalia

Counsel for the Respondent(s) : Mr. Rajender Kaul

Mr. Sumit Kishore for R.1

Mr. Rajat Navet for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.07.2017.</u>

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vq

(Justice Ranjana P. Desai) Chairperson